

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 05/04/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. Neeraj Kumar,Adv.
 Mr. Mohit D. Ram,Adv.

For Respondent(s) Ms. Neha Agarwal,Adv.
 Mr. E. C. Agrawala,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of the order dated 15.2.2016 of this Court in respect of all the unserved respondents.

List again on 1.7.2016.

(M V RAMESH)
Registrar